

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes.

(b) Such alleged sales are not within the knowledge of Delhi Administration.

MONOPOLY OF RAJHARA MINES

243. MIRZA AHMED ALI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that M/s Ram Saran Das & Bros. are having monopoly of Rajhara Mines in India;

(b) whether it is a fact that Rajhara coal (smokeless steam) is banned in many States due to their monopoly conditions;

(c) whether it is a fact that they charge Rs. 150 extra against each wagon beforehand without giving any receipt besides charging full commission; and

(d) whether it is a fact that the Chief Commissioner of Delhi received a representation from the dealers to this effect?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Delhi Administration have no knowledge about this.

(b) and (c) Delhi Administration are not aware.

(d) No.

QUOTA FOR RAJHARA COAL

244. MIRZA AHMED ALI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Delhi Administration have made rules for giving Rajhara coal quota either on fresh or exchange basis;

(b) whether it is a fact that Rajhara coal is sold in black market; and

(c) whether it is a fact that there is no checking on the dealers of Rajhara coal by the Civil Supplies Directorate?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) On the advice of the Delhi Administrations Coal Advisory Committee, certain principles of allotment of Rajhara coal have been adopted.

(b) The Delhi Administration are not aware of any black market.

(c) No. This is not a fact.

NOTICE FOR INVITING APPLICATIONS FOR IMPORT OF COAL ETC. ISSUED BY THE CIVIL SUPPLIES DEPTT., DELHI

245. MIRZA AHMED ALI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Civil Supplies Department, Delhi, issued a notice in only one Hindi daily newspaper of the 17th September, 1960, inviting applications from dealers for the import of coal/coke block rakes involving investment of lakhs of rupees; and

(b) if so, whether it is a fact that this notice appeared on the 17th September, 1960 and the same date was declared to be the last date for applications?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b) The Civil Supplies Department of the Delhi Administration sent a press note for publication in all the local dailies on 15th September, 1960, advising the interested quota holders to apply for the movement of *ad hoc* quota. This press note was published in only one Hindi daily, viz., 'Hindustan' on 17th September, 1960, the last date for the receipt of applications.

SUB-EDITORS IN 'SAINIK SAMACHAR'

246. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of DEFENCE be pleased to state: